

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs),
TIS HAZARI COURTS, DELHI**

OFFICE ORDER

Consequent upon recommendation of the 'Screening Committee (ACP/MACPS)' vide its Minutes dated 17.01.2023, the second financial upgradation under 'Modified Assured Career Progression Scheme' in the Pay Band of Rs. 9300-34800/- with Grade Pay 4800/- (Level-8) (PB-2) (7th CPC) is hereby granted to the following officials with effect from the dates as mentioned against their names:-

S. No.	Employee Code	Official's Name	Father's/Husband's Name	Design	2 nd Financial upgradation w.e.f.
1	13417	Chander Mohan	M N Rudola	SJA	29-04-2013
2	14138	Unesh Kumar Sharma	Naurang Mal Sharma	SJA	17-06-2013
3	13462/ 80149667	Arvinder Kaur	Gurvinder Singh	JA	01-07-2014
4	12580/ 17352680	Jyoti Varshney	Nooraj Varshney	SJA	18-06-2013
5	13276/ 62729230	Dharam Pal Sukhral	Ram Kishan	SJA	01-01-2018
6	1 13428/ 69617127	Hemant Kumari	Kamal Kishore	JA	27-07-2015
7	64120626	Sai Dass Bhatia / (Vivek Bhatia)	D R Bhatia	JA	01-01-2014
8	13217	Rajesh Kumar	Mohan Lal	SJA	01-07-2016
9	13272	Amit Kaikar	K K Kaikar	JA	17-09-2014
10	12629/ 55842669	Naresh Kumar Chauhan	Prem Pal	SJA	01-09-2008
11	12243	Meenakshi Juyal	Jitender Juyal	JA	24-04-2018
12	45526008	Rajesh Dhoon	Rameshwar Dayal	JA	24-04-2018
13	12110/ 83358668	Meenakshi Kataria	Kamal Singh Kataria / Yogesh Kumar	JA	24-05-2018
14	12205/ 58996566	Jyoti Kumar Kujur	Carolus Kujur	JA	26-05-2018
15	12027	Hari Gopal	Prakash Chand	JA	26-05-2018
16	23101319	Arvind Lal	Ram Neeraj	JA	26-05-2018
17	44504086	Savita Gerva	Lalit Prakash Gerva	JA	03-06-2018
18	78865405	Bhupinder Kumar	Padam Singh	JA	05-06-2018
19	12050	Rajesh Kumar - I	Surinder Kumar	JA	05-06-2018
20	12739	Ashish Kumar Sood	Hari Singh Sood	JA	13-06-2018
21	64794965	Kamal Kishor	Ram Singh Verma	JA	22-08-2018
22	12298	Raj Kumar	Vijay Kumar	JA	22-08-2018
23	87614052	Mritunjay Kumar	Ganesh Prasad	JA	22-08-2018
24	87241257	Sunil Dhyani	Narsin Datt Dhyani	JA	22-08-2018
25	99311010	Irfanul Haque	Inamul Haque	JA	23-08-2018

JMS

S.No.	Employee Code	Official's Name	Father's / Husband's Name	Dist.	Financial upgradation w.e.f.
26	74310719	Lalit Kumar Ray	Raghunath Ray	JA	22-08-2018
27	31885516	Naresh Chand	Dwys Chand	JA	22-08-2018
28	28575118	Raj Kumar	Rajender Kumar	JA	01-07-2020
29	45852068	Lalan Kumar Sharma	Sahadeo Thakur	JA	22-08-2018
30	13288	Bed Parkash Lal	Chandeshwar Lal	SJA	15-10-2014
31	13432/1490 5406	Komal Lata Negi	Suresh Chand Negi W/o Vipin Negi	SJA	01-01-2018
32	12540/5096 9444	Harvinder Kaur	Darshan Singh	SJA	02-01-2011

The above financial upgradation is subject to audit objection and/or review in due course, if any.

Upon grant of financial upgradation under the MACPS, there shall be no change in the designation, classification or status of the official concerned. However, financial and certain other benefits which are linked to the pay drawn by an employee shall be permitted.

The financial upgradation under the MACP Scheme shall be purely personal to the employee and shall have no relevance to his/her seniority position. As such, there shall be no additional financial upgradation for the senior employee on the ground that the junior employee in the grade has got higher Pay/Grade Pay under the MACP Scheme.

All the beneficiaries are directed to exercise their 'Optim Form' in the concerned Accounts Branch of their respective district for the purpose of pay fixation within one month.

Corrigendum Note:

- Order No. 936/38745-845/MACPS&P(SJAs)/Admn.II(C)/2021 dated 08.07.2021 only to the extent of Sh. Sanjay Kumar S/o Ram Charan whereby 3rd MACP granted w.e.f. 29.04.2013 to the official vide order dated 08.07.2021 be treated as 2nd MACP.
- Order No. 31226-31526/MACPS&P(SJAs)/Admn.II(C)/2021 dated 24.05.2021 only to extent of Sh. Ashok Kumar Verma S/o Sh. L. R. Verma and Sh. Rajeev Israni S/o Sh. K.T. Israni whereby 3rd MACP granted to the officials w.e.f. 12.08.2012 and 02.11.2017 respectively, vide order dated 24.05.2021 be treated as 2nd MACP. It is also clarified that these officials have been granted NFPS and the same may be considered as 3rd Financial upgradation (3rd MACP) as per the new circular.
- The MACP granted to the following officials vide Mem dated 05.03.2021 & 12.03.2021 be considered as 3rd MACP instead of 2nd MACP.

S.No.	Official's Name	Employee Code
1	Misroji Kumar	Jagdish Lal
2	Mansu Vasudev	Bisheshar Dutt Vasudev
3	Narendera Vats	Jai Singh


 (GIRISH KATHPALIA)
 Principal District & Sessions Judge (HQs)
 Tis Hazari Courts, Delhi

10:20 pm
07-8-23

Copy forwarded for information and necessary action to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi with the request to circulate the present order among the officials of District Courts presently posted under your kind control on deputation / diverted capacity.
2. Ld. Principal District & Sessions Judges, North, North-West, New Delhi, West, South, South-East, New Delhi, East, Shahdara, North-East, South-West & Rouse Avenue, Delhi/New Delhi.
3. Sh. Manoj Jain, Ld. Chairperson, Screening Committee / Ld. Principal D&SJ(South-West), Dwarka Courts, New Delhi.
4. Sh. Gurdeep Singh, Ld. Member, Screening Committee / Ld. District Judge (Commercial Courts), North-West, Rohini Courts, Delhi.
5. Sh. Arun Sukhija, Ld. Member, Screening Committee/Ld. ASI, KKD Courts, Delhi.
6. P.S. to the undersigned.
7. The Administrative Officer (Judicial)/Branch Incharge, Vigilance Branches, all District Courts Delhi/New Delhi.
8. All the DDOs/AOs/AACs, Accounts Branches, Delhi/New Delhi.
9. The concerned Pay & Accounts Officer, Delhi through concerned Accounts Branches).
10. The concerned Dealing Officials (Service Book), all Districts Courts, Delhi/New Delhi.
11. The concerned Dealing Officials (Pension Cell), all Districts Courts, Delhi/New Delhi.
12. The concerned Pay Bill Clerks, all District Courts, Delhi/New Delhi.
13. The Dealing Official (Personal File), Admn. Branch-II (Central), THC, Delhi.
14. The Dealing Official, ACR Cell, THC, Delhi.
15. The Dealing Official, LAYERS Seat for uploading on LAYERS.
16. The Dealing Official, Website Committee for uploading on official website of this Court including the tab "Employees Corner".
17. All the concerned officials to access this order through LAYERS login / Employees' Corner on official website.

Principal District & Sessions Judge (HQs),
Tis Hazari Courts, Delhi.

(R. S. S.)